

**GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER & SANITATION**

LOK SABHA
UNSTARRED QUESTION NO.398
TO BE ANSWERED ON 17.11.2016

Drinking Water through Solar Energy

**398. SHRI P.V. MIDHUN REDDY:
SHRI A.T. NANA PATIL:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government had decided to install solar pumps for supply of drinking water in certain Left Wing Extremism (LWE) affected districts of 10 States including Andhra Pradesh, Maharashtra and Telangana;
- (b) if so, the number of solar pumps installed so far, State-wise including Maharashtra;
- (c) whether the said work is going on at a very slow pace;
- (d) if so, the steps taken by the Government to speed up implementation of the scheme; and
- (e) the details of targets set and achieved under the scheme during each of the last three years and the current year so far in the country including Andhra Pradesh, State/UT-wise?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) & (b) Yes Madam, In 2012-13, Government of India had started a scheme for installation of Solar pumps for supply of drinking water in certain Left Wing Extremism (LWE) affected districts of 10 States including Andhra Pradesh, Maharashtra and Telangana. Under the scheme, a target of 11,068 Solar pump schemes assigned to these States against which as per

information given by these States, the State-wise installation of Solar pumps is given at **Annexure**.

(c) to (e) The scheme was required to be completed within 18 months from its initiation. However, due to fiscal space of Government of India and low expenditure by States, the 2nd instalment of funds under the scheme could be released to the States only in 2014-15. After release of 2nd instalment, as per information given by States on the online portal of the Ministry, some of the States like Jharkhand, Odisha, West Bengal, Maharashtra, Uttar Pradesh and Chhattisgarh have shown very good progress under the scheme and the remaining States are yet to achieve their assigned targets as evident from **Annexure**. The lagging states are being reminded repeatedly during various review meetings for speedy completion of their targets. Further, under the scheme, as reported by the States on Ministry's website, the target was instalment-wise and not year-wise. The total achievement under the scheme during each of the last three years and current year along with consolidated target is given at **Annexure**.

Annexure

Annexure referred to in part (b & e) of Lok Sabha US Q. No. 398 for answer on 17.11.2016

Sr. No.	Name of the State	Total Targeted schemes	Achievement (Nos. of Pumps)				TOTAL
			2013-14	2014-15	2015-16	2016-17(as on 14.11.16)	
1	ANDHRA PRADESH	219	0	4	58	0	62
2	BIHAR	281	0	0	0	0	0
3	CHATTISGARH	2014	916	537	508	77	2038
4	JHARKHAND	2249	64	1318	280	12	1674
5	MADHYA PRADESH	1403	146	513	262	66	987
6	MAHARASHTRA	80	0	0	28	36	64
7	ODISHA	3696	116	1828	1841	688	4473
8	TELANGANA	101	0	21	6	1	28
9	UTTAR PRADESH	201	0	173	0	0	173
10	WEST BENGAL	824	0	0	0	705	705
Total		11068	1242	4394	2983	1585	10204